

Name of Corporate Debtor: M/s. Plutus Infraventures Pvt. Ltd.  
Date of Commencement of CIRP: 15.03.2022  
List of Creditors as on: 22.06.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1.	IIFL Home Finance Limited	04.05.2022	30457159/-	225850/-	Financial Creditor	-	-	NA	0.12%	-	-	30231309/0	-	While verifying the claim filed by the IIFL it was observed that out of the total 5 loan accounts only one loan has been sanctioned in the name of Company and all other loans has been sanctioned and disbursed in the name of Mr. Raj Kumar Dewangan. Further, no Charge on the assets of the company has been created by the IIFL against the loans sanctioned in the matter and only one Board

